## Need to postpone the delimitation process for a period of 30 years from 2026.laid

SHRI SUBBARAYAN K. (TIRUPPUR): I would like to highlight the need to postpone delimitation process for 30 years beyond 2026 and to discuss the demerits and lack of fairness in having delimitation based on population. The next general election is supposed to be conducted on the basis of delimitation which is expected to be completed by the year 2026. It is feared that the delimitation exercise will result in the reduction of seats in Southern states of Tamil Nadu, Karnataka, Kerala, Telangana and Andhra Pradesh as these states have achieved better economic standards and successfully implemented population control measures. When the delimitation is done based on population, Northern states will get more seats in Parliament compared to the Southern states. In the guise of equitable representation, the delimitation exercise will only skew the process and be unfair to the Southern states that have successfully implemented the population control measures. I, therefore, urge upon the Government to postpone the delimitation process for a period of 30 years beyond 2026; amend the constitution to maintain proportional ratio of 1971 and to discuss the demerits and lack of fairness in having delimitation based on population.